

authorities, police action is taken. Recently, 3 cases occurred in which 5 persons were involved. They have all been proceeded against and suitable action was taken against them all including terminating of service of one conductor and one driver.

(ii) Instructions have been issued asking drivers and conductors to wear name badges. They have also been asked to intervene effectively whenever any one is found misbehaving with ladies in the buses and if necessary, to drive to the nearest Police Station.

(iii) Display of posters inside the DTC buses warning the eve-teasers of the legal consequences.

(iv) Owners of private buses running under DTC control are being asked to have their bus numbers written on every seat.

(v) Public appeals for the assistance and cooperation of the travelling public.

(vi) Areas/routes prone to eve-teasing are being identified so that further measures can be taken.

(vii) Keeping in view such incidents, DTC is running 40 university specials exclusively meant for women students.

Committee to study procedures relating to the small scale sector

*136. SHRI BHAGWAN DIN:

SHRI MAHENDRA MOHAN MISHRA:

SHRI PRAKASH MEHROTRA:

Will the Minister or INDUSTRY be pleased to state:

(a) whether any committee was set up by Government to study the procedures relating to the small-scale sector of industry;

(b) whether the committee has recommended the establishment of a development bank and for replacement of the present capital subsidy by employment subsidy for industrial units in backward areas;

(c) if so, what are the details in this regard; and

(d) whether Government have taken any decision on the recommendations made by the Committee?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) to (d). The Committee has yet to submit its final report duly signed by all the members.

Nathwani Commission report pertaining to Dawoodi Bohra Community

*137. SHRI LADLY MOHAN NIGAM:
SHRI JAGJIT SINGH ANAND:
SHRI N. P. CHAUDHARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the Nathwani Commission report regarding discrimination against reformist sections of the Dawoodi Bohra Community; and

(b) if so, what steps Government propose to take to protect the rights of these sections of the Bohra Community?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Government has seen press reports about the report of the Nathwani 'Commission'.

(b) Government will take appropriate action after the report of the Nathwani 'Commission' is received and examined.